

Court No. - 21

Case :- WRIT - C No. - 13882 of 2022

Petitioner :- Jagadguru Paramhans Acharya

Respondent :- Union Of India And 5 Others

Counsel for Petitioner :- Tiwari Abhishek Rajesh

Counsel for Respondent :- A.S.G.I.,C.S.C.,Santosh Kr. Singh Paliwal

Hon'ble Manoj Kumar Gupta,J.

Hon'ble Dr. Yogendra Kumar Srivastava,J.

Counsel for the respondents prays for and is granted four weeks time to file counter affidavit. The petitioner will have two weeks thereafter for filing rejoinder affidavit.

List in the week commencing 5 September, 2022.

Order Date :- 12.7.2022

skv

(Dr. Y.K. Srivastava, J.) (Manoj Kumar Gupta, J.)